MOST URGENT

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI (DEPARTMENT OF POWER) DELHI SECRETARIAT 8TH LEVEL, B-WING, I.P.ESTATE NEW DELHI – 110002

No.F.14(64)/ Power/VS/2022/ 60 4

Dated: 25 3.2022

To

The Dy. Secretary (Legislation), Question Branch, Delhi Vidhan Sabha, Old Secretariat Delhi – 110054

Sub:Un- Starred Question No.202

Sir,

Please find enclosed copy of reply of the Un-Starred Question No.202 for 29.03.2022 (100 Copies each along with a data in PDF File Format in pen drive) for your kind information and further necessary action at your end please.

Yours faithfully,

Encl. As above

(R.S.Samria)

Dy. Director (Power)

Copy to:-

1. The Director, Directorate of Information and Publicity Department, Delhi Vidhan Sabha, Old Secretariat, Delhi - 110054 (150 Copies)

2. The OSD to Minister of Power, GNCTD

विभाग का नाम :— ऊर्जा विभाग विभाग का पता :— आठवां तल, बी विंग, दिल्ली सचिवालय

अतारांकित प्रश्न संख्या—202 दिनॉंक :— 29.03.2022 प्रश्नकर्ता श्री मोहन सिंह बिष्ट क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

	प्रश्न	
क)	क्या यह सत्य है कि गांवों की खेती की सिचाई के लिए वर्षों वर्ष 11000 केवी की लाईनें खेती की सिंचाई के लिए जा रही है;	मानदंदों के अनुमान की ने
ख)	यदि हां, तो क्या यह भी सत्य है कि अधिकतर गांवों की जमीनों को या तो सरकार ने अधिग्रहण कर लिया है या अनिधकृत कालोनियों के रूप में किसानों ने जमीनें बेच दी है;	इस संबंध में कोर्ट जाराजी र
ग)	यदि हां, तो क्या यह भी सत्य है कि आज 11000 केवी की अधिकतर लाइनें जर्जर स्थिति में हैं;	बिजली वितरण कम्पनी ने सूचित किया है कि 11000 केवी की अधिकतर लाइनें जर्जर स्थिति में नहीं हैं।
ម)	यदि हां, तो दिल्ली में कितने गांवों की जमीन के उपर जा रही हाईटेंशन की तारो को शिफ्ट करने के लिए विद्युत विभाग द्वारा कार्यवाही की गई है, पूर्ण विवरण दें;	दिल्ली में वर्ष 2016—17 से 2021—22 तक शिफ्ट की गई हाईटेंशन की तारो (एचटी/एलटी लाईन्स) का विवरण संलग्न है। (संलग्नक क)
ड़)	क्या यह भी सत्य है कि करावल नगर विधानसभा क्षेत्र के अधिकतर गांव जिनमें सभापुर, चौहान पट्टी, मिलन गार्डन और सोनिया विहार में गुजर रही लाईनें को शिफ्ट करने की फाइल आज तक उर्जा विभाग के पास लंबित पड़ी हैं;	करावल नगर विधान सभा क्षेत्र की अनाधिकृत कॉलोनियों से गुजर रही एचटी/एलटी लाइनों को शिफ्ट करने के लिए माननीय विधायक जी से चार प्रस्ताव उर्जा विभाग में प्राप्त हुऐ थे जो कि शहरी विकास विभाग को आवश्यक कार्यवाही हेतु भेज दिए गये थे। उर्जा विभाग के पत्र की कॉपी संलग्न है। (संलग्नक ख)
		उपरोक्त प्रस्ताव के संबंध में शहरी विकास विभाग ने सुचित किया है कि प्रस्ताव उनके विभाग में विचाराधीन है।
च)	इनके बजट को स्वीकृत न करने के क्या कारण हैं; और	शहरी विकास विभाग से स्वीकृति प्राप्त होने के बाद बजट स्वीकृति हेतु आवश्यक कार्यवाही की जाएगी।
हरू)	दनका हात्र	

Annexux - A

Schemes funded by Power Department:

S.No.	Financial	Name of the Scheme	Name of Hon'ble MLA
	2016-17	A,B & C Block of Sarai Basti	Sh. Som Dutt
2.	2016-17	5 th Pusta Mother Dairy to Gamiri	Sh. Shri Dutt Sharma
ω	2016-17	3.5 th Pusta Pump House to 3 rd Pusta Sub-Station in Ghonda Constitutency	Sh. Shri Dutt Sharma
4.	2017-18	Bawani Nagar, Gurgaon Road, Najafgarh	Shri Gulab Singh
5	2017-18	Pandwalan Khrudh, Najafgarh	Shri Gulab Singh
6.	2017-18	Hanuman Chowk, Qutub Vihar Ph-2.	Shri Gulab Singh
7.	2017-18	G Blk Shyam Vihar Ph-I	Shri Gulab Singh
.00	2017-18	Jhuljhuli village into U/G HT cable and shifting of Jhuljhuli S/Stn.	Shri Gulab Singh
9.	2017-18	village Sarangpur.	Shri Gulab Singh
10.	2017-18	village Khera Dabar	Shri Gulab Singh
11.	2018-19	Shifting of HT line in Jindpur Village	Shri Gulab Singh
12.	2018-19	Pandwalan Khrudh, Najafgarh	Shri Gulab Singh
13.	2018-19	Jhuljhuli village into U/G HT cable and shifting of Jhuljhuli S/Stn.	Shri Gulab Singh
14.	2018-19	village Sarangpur.	Shri Gulab Singh
15.	2018-19	village Khera Dabar	Shri Gulab Singh



Shri Gulab Sirigii	Bajitpur Thakran	24. 2018-19	24.
Shill Gulab Singh	Apni colony, Alipur	23. 2018-19	23.
Shri Gulab Singh	Village Ghumanhera	22. 2018-19	22.
SIII Gulab Siligii	Residential areas of extended la dora of Rawta Village	21. 2018-19	21.
Shri Gulab Singh	Galipur Village (Div. Jaffarabad)	20. 2018-19	20.
SIIII Guido Singii	Village Nankheri	19. 2018-19	19.
Shri Gulab Singh	G-Block, Shyam vihar Ph-I	18. 2018-19	18.
Shri Gulab Singh	Hanuman Chowk, Qutub Vihar ph-II	17. 2018-19	17.
Shri Gulab Singh	Bawani Nagar, GGN road, Najafgarh	16. 2018-19	16.



Schemes funded by UD Deptt.

	Einopoiol Voor	Name of work
1 0.140.	2016-17	Shifting/ conversion of 11kV O/H feeder in to U/G feeder from Gnonda Gild,
:	1010	existing HT lines of (Gali No.03 to Gali No.13, D-Block, ASNOK Nagar), Main
		Wazirabad Road, Delhi-110093 in AC-64 Rohtash Nagar.
2.	2016-17	Shifting/ conversion of 11kV HT/LT line passing over Unauthorized Colorly laithnir Extension part-I, Mandir Road, B,C & D Block, Badarpur UC No.368
		in AC-53 Badarpur.
ω	2016-17	Shifting/ conversion of 11kV HT/LT line passing over residential areas in Shifting/ conversion of 11kV HT/LT line passing over residential areas in Shifting/ conversion of 11kV HT/LT line passing over residential areas in Shifting/ conversion of 11kV HT/LT line passing over residential areas in Shifting/ conversion of 11kV HT/LT line passing over residential areas in Shifting/ conversion of 11kV HT/LT line passing over residential areas in Shifting/ conversion of 11kV HT/LT line passing over residential areas in Shifting/ conversion of 11kV HT/LT line passing over residential areas in Shifting/ conversion of 11kV HT/LT line passing over residential areas in Shifting/ conversion of 11kV HT/LT line passing over residential areas in Shifting/ conversion of 11kV HT/LT line passing over residential areas in Shifting/ conversion of 11kV HT/LT line passing over residential areas in Shifting/ conversion of 11kV HT/LT line passing over residential areas in Shifting/ conversion of 11kV HT/LT line passing over residential areas in Shifting (Shifting Colony).
		Feeder) under Ground Cable, UC No.400 in AC-53 Badarpur.
2	2016-17	Shifting/conversion of 11kV O/H line passing over residential areas of Salnik
4.	7010-17	Enclave, CRPF Colony Jharonda Kalan, Najafgarh
77	2016-17	Shifting of 11KV O/H line passing over residential area at Dabai Lincarc,
		Rawta More, Najafgarh
6.	2016-17	Conversion of H/T O/H line passing over residential aleas of copar response
		B-Block, Main Dhansa Road, Najargarh into trenchiess Arra in 30 300 34
		mm cable
7.	2016-17	Conversion of HT O/H line passing over residential dieds of New Copar residential
:		Extn. A,B,C, D block, South of Dhansa Road, Najaigaili
8	2016-17	Shifting of HT/LT line in Manage Ram Park, Budit VIII on the passing over
9	2016-17	Shifting of 11KV overhead line into HI 11KV XLPE U/G cable passing over
		residential area C, E & F BIOCK, Hall Nagar LAC-11, Back, Par, 1907, Mandi,
10.	2016-17	Conversion of 11KV O/H 1.P. Kotla reeder IIIto 0/9 ac Nositati Conversion
!		Najafgarh (UC Regn. No.383)
=	2016-17	Conversion of 11KV O/H T.P. Kotla feeder into U/g at Vijdy Park Like into U/g at Vijdy Into U/g at
		(LoP) Gali No.15, Najafgarh Naya Bazar, D-Block Najaigain (OC 1009)
		No.1595)
12.	2016-17	Conversion of 11KV U/H I.P. Noud leeder like 0/9 cc :::50:19



2017-18 2017-18 2017-18 2017-18 2017-18 2017-18 2018-19 2018-19 2018-19 2018-19 2018-19 2018-19 2018-19 2018-19 2018-19 2018-19 2018-19 2018-19 3. 2018-19 3. 2018-19 3. 2018-19	Sainik enclave part II	2018-19	29.
2017-18 1 2017-18 1 2017-18 1 2017-18 1 2017-18 1 2017-18 1 2018-19 1	West Gopal Nagar, Ph-II, Z Block	2018-19	28.
2017-18 1 2017-18 1 2017-18 1 2017-18 1 2017-18 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1	Nanu ram park	2018-19	27.
2017-18 1 2017-18 1 2017-18 1 2017-18 1 2017-18 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1	Main Gopal Nagar, Najafgarh	2018-19	26.
2017-18 1 2017-18 1 2017-18 1 2017-18 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1	Gopal Nagar Extn, EHGH Block	2018-19	25.
2017-18 1 2017-18 1 2017-18 1 2017-18 1 2017-18 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1	Shifting of 11kV HT line passing over nouses of military in Exercision, Chansa Road, Najafgarh (UC Regn No.690)	2018-19	24.
2017-18 1 2017-18 1 2017-18 1 2017-18 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1 2018-19 1	Regn No.733) Regn No.733)	2018-19	23.
2017-18 1 2017-18 1 2017-18 1 2017-18 1 2018-19 1 2018-19 2 2018-19 2 2018-19 2	(UC Regn No.98).	2018-19	22.
2017-18 2017-18 2017-18 2017-18 2018-19 2018-19 2018-19	Regn No.196 Regn No.196 Regn No.196	2018-19	21.
2017-18 2017-18 2017-18 2017-18 2018-19 2018-19	Delhi-86.	2018-19	20.
2017-18 2017-18 2017-18 2017-18 2018-19	Shifting of 11kV HT line passing over houses of Vijay Vihar, Rohini, Deini, bearing Reg. No.372.	2018-19	19.
2017-18 2017-18 2017-18 2017-18 2018-19	Roshan Garden Najafgarh	2018-19	18.
2017-18 2017-18 2017-18 2017-18	Shifting of HT line in DCM colony UC No. 464	2018-19	17.
2017-18 2017-18 2017-18	Roshan Garden and R-Block Dharma Pula	2017-18	16.
2017-18	Dharmapura J-Block	2017-18	15.
2017-18	Budh Vihar Phase –I	2017-18	14.
	Dharmapura Extn, R-Block, Kakrola Road, Najaigaiii		13.



	36.	35.	34.	33.	32.	31.	30.
2021-22	2019-20	2019-20	2019-20	2019-20	2019-20	2019-20	2019-20
Shifting/conversion of 66kV D/C O/H DJB-Matiyala Ckt 182 tower line from Gantry structure (metro pillar No.798) to tower No.13 at Ranaji	Shiv Enclave, Main Dichaon Road, Najafgarh, Delhi (passing through the unauthorized colonies bearing Regn. No.64, 1058 & 513A)	Conversion of HT OH line to u/g IN Uttam Nagar, in the constituency of Hon'ble MLA, Shri Naresh Balyan passing over unauthorised colonies bearing Regn. No.756, 1183 & 1454.	New gopal naagr ABCD Block	Shifting of Line Ekta vihar	Shifting over New Roshanpura Extn (S-Block)	Shifting in KLM block	Shifting of HT line in Sainik Enclave Part-I

Department of Power Govt. of NCT of Delhi Secretariat, New Delhi

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
(DEPARTMENT OF POWER)

(DEPARTMENT OF POWER)
DELHI SECRETARIAT 8th LEVEL, B-WING,
I.P.ESTATE NEW DELHI – 110002

25)/Power/2021/627-629

Dated: -09-02-9021

The Dy. Secretary (UC Cell), Control Development Deptt., Sovt. of NCT of Delhi Delhi Secretariat, New Delhi-110002

Conversion of 11kV O/H Electric line into U/G cable in various colonies in Vidhan Sabha Karawal Nagar (AC-70).

Please find enclose herewith copy of letter No.MSB/MLA/KN/2021/06 dated 4.01.2021 of Shri Mohan Singh Bisht, Hon'ble MLA vide which it has been informed that the dowing proposals for shifting of 11KV O/H line are passing through unauthorized colony. The minutes of the meeting of ETC are also enclosed:

S.NO.	Proposal	Estimate approved by ETC	Regn. No. of Unauthorized colony as provided by Hon'ble MLA
1.	Conversion of 11kV O/H line into U/G XLPE from E Block Gyandeep to 4.5 Pusta Sonia Vihar	6716237	594
2.	Conversion of 11kV O/H line into U/G XLPE from G4-G-5 Sonia Vihar to Milan Garden	23067152	1280
3.	Conversion of 11kV O/H line into U/G XLPE from Sabhapur to Milan Garden	3665121	75-(LED)
4.	Conversion of 11kV O/H line into U/G XLPE from Ambey Colony to Chauhan Patti.	6868730	107-(ELD)
		40317240	

As the matter relates to unauthorized colony, it is requested to kindly examine the matter as per policy for unauthorized colony.

Encl. As above.

Yours faithfully,

(J.S. RANA) DY. SECRETARY(POWER)

Copy to:

1. Shri Mohan Singh Bisht, Hon'ble MLA, F-4/4, Dayalpur Ext., Karawal Nagar, Delhi-110090.

2. The Chief Executive Officer, BSES Yamuna Power Ltd. (BYPL), Shakti Kiran Bldg., Karkardooma, N.Delhi-90

Delhi Secretariat, New Delhi

6

Just

(J.S. RANA)

मोहन सिंह बिष्ट

विधायक

करावल नगर विधानसभा सदस्य दिल्ली विधानसभा





कार्यालय एवं निवास :

एफ-4/4, दयालपुर एक्स करावल नगर, दिल्ली-110090

मोबाइल : 9871821515 ऑफिस : 011-22961565

ई-मेल : bisht.mla.kn@gmail.com

Ref. No. MSB/MLA/KN/2021/06

Deputy Secretary (Power)
Delhi Secretariat 8th Level
8 wing I.P. Estate
New Delhi-110096

Date: 04-01-2021

Towned Cuty

Sub: Conversion of 11 KV O/Head Electric Line in to U/Ground Cable in various colonies in Vidhan Sabha Karawal Nagr (AC-70)

Sir,

It is to inform that the following area is very sensitive due to safety reasons as the 11 KV O/Head Electric Line are above and near by the houses in the area which belonging unauthorized colonies in (Div) Karawal Nagar N/E Delhi under my Vidhan Sabha Karawal Nagar. BSES, YPL has already been submitted estimation cost for the work which approved by competent authority of ETC (Expert technical committee)

Pls find the name of area of colonies with Sr. No. & Regn. No. for your information

S. No.	Colony (O/Head Lines)	Regn. No.
1780	E Block Gyan Deep School to 4*1/2 pusta Sonia Vihar	594
1791	G4, G5 Sonia Vihar to Milan Garden	1280
1800	Sabhapur Village to Milan Garen	75-(LED)
1796	Ambey Colony Chauhan Patti	107-(ELD)

This is for your information and early necessary action will be highly appreciable.

Thank you

(Mohan Singh Bisht)

Dy. Director
Department of Power
Govt. of NCT of Delhi

Delhi Secretariat, New Delhi

GOVERNMENT OF NCT OF DELHI DEPARTMENT OF URBAN DEVELOPMENT (UNAUTHORISED COLONIES CELL) 10TH LEVEL, 'C' WING, DELHI SECRETARIAT, NEW DELHI-110002

No.F.627//UC/UD/2012/ 16-9-1617 Dated: 28-9-2018 CD NO. 021402124

ORDER

Subject: Policy on shifting of HT/LT Lines in Unauthorised Colonies; Cabinet Decision No.2604 dated 31.07.2018, reg.

The Council of Ministers, considering the note of Secretary (Power), vide the Cabinet Decision No.2604 dated 31.07.2018, has approved the Policy of shifting of HT/LT lines by extending the scope thereof so as to include the shifting of HT 66KV electricity transmission lines in the existing Policy of 11KV & 33KV HT lines and also that the projects of shifting of HT/LT lines will be considered in all the Unauthorised Colonies. In lines with the Cabinet Decision No.2604 dated 31.07.2018, the order of Urban Development Department dated 28.06.2016 also stands ratified.

Pursuant to the Cabinet Decision No.2604 dated 31.07.2018, the modalities for processing the proposal of shifting of HT/LT lines would, henceforth, be governed as follows:-

- The proposal for shifting of HT (11KV, 33KV &66KV)/LT400V lines in un-authorised colonies will be funded by Urban Development Department under the plan scheme "Provision of Essential Services in Un-authorised Colonies."
- 2. The projects of shifting of HT/LT lines will be considered in all the un-authorised colonies in terms of the Development Guidelines/orders as are applicable and issued from time to time.
- The Hon'ble MLAs will send specific proposal to Power Department. The Power Department will
 obtain technical feasibility report along with the estimates from DISCOM concerned and make
 their recommendations to the UD Department.
- 4. The UD Department will release funds to Power Department for execution of the scheme/Project as per their recommendations.

(ANIL KUMAR)

F.No. 627/UC/UD/2012/

CD No. - 021402124/

Deputy Secretary (UC)

Dated: 28-9-20 (

Copy to:-

1. All MLA's

2. Pr. Secretary to Lt. Governor

Department of Power Govt. of NCT of Delhi Delhi Secretariat, New Delhi